Oral Answers

•635. SHRI K. S. RAMASWAMY : Will the Minister of FOOD AND AGRICULTURE be pleased to state the number of applications that have been received by Government for the starting of Joint Stock Companies for agriculture, and from which States?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRICUL-TURE (SHRI SHAH NAWAZ KHAN) : 41 enquiries have been received regarding the proposal to permit Joint Stock Companies to undertake farming. The State-wise break-up is as under :—

Andhra Pradesl	h	6
Delhi		8
Kerala		1
Madras		6
Maharashtra		14
Uttar Pradesh		2
West Bengal		4

SHRI K. S. RAMASWAMY : May I **know** whether any special facilities would be extended to them ?

SHRI C. SUBRAMANIAM : The principle itself has not yet been finalised, whether we should allow the joint stock companies to undertake farming in view of various other decisions we have taken in regard to land reforms. Therefore, it is only after the principle is accepted that the other things would arise.

श्री जगन्नाथ प्रसाद : मैं यह जानना चाहता हूं कि जिन ज्वाइंट स्टाक कम्पनीज को जमीन देंगे उन पर क्या सीलिंग का कानून लागू होगा या सीलिंग के अलावा भी वह जितनी जमीन चाहेंगे ले सकेंगे।

SHRI C. SUBRAMANIAM : That is what I said. The principle has not yet been accepted and once the principle is accepted as a national policy then all the other things could easily be worked out.

भी विमलकुमार मन्नालालजी चौरड़ियाः श्रीमन्, क्या यह बताने की छपा करेंगे कि ज्वाइंट स्टाक कम्पनीज को एग्जिस्टेंस में लाने की अपेक्षा सहकारी समितियों को ही क्यों नहीं इसका मौका दिया जाता है और आधिक दृष्टि से उनको जो कमी पड़ती है उसमें उनको विशेष सहायता देकर उनको ही प्रोत्साहित करने में क्या कठिनाई है।

to Questions

SHRI C. SUBRAMANIAM : Sir, cooperative farming is an already accepted national policy and all assistance is being given to it. The idea of allowing the joint stock companies in this sector is not to allow them to farm already developed lands. It is only for the purpose of developing wastelands, lands which have not yet been developed. That is the only sphere for which they are being considered but even on that no final policy decision has been reached.

636[77ie questioner (Shri S. K. Vaishampayen) was absent. For answer, vide Col 3764 infra.]

RAJASTHAN CANAL FOR NAVIGATION PURPOSE

*637. SHRI JAGANNATH PRASAD : Will the Minister of TRANSPORT be pleased to state :

(a) whether there is any proposal under Government's consideration to utilise Rajasthan Canal for navigation purpose after its completion; and

(b) if so, whether the canal authorities have been advised to shape the canal for that purpose ?

THE MINISTER OF TRANSPORT (SHRI RAJ BAHADUR) : (a) and (b) The question of providing navigational facilities on the Rajasthan Canal is under Government's consideration.

श्वी जगन्नाथ प्रसाद : श्रीमन्, मंत्री महोदय ने बतलाया कि वह मामला अभी बिचाराधीन है, तो मैं जानना चाहता हूं कि इसका फैसला आप कब तक कर देंगे और जैसा